

IN THE HIGH COURT OF KERALA AT ERNAKULAM

PRESENT

THE HONOURABLE MR.JUSTICE BECHU KURIAN THOMAS

TUESDAY, THE 30TH DAY OF APRIL, 2020/10TH VAISAKHA, 1942

W.P(C) NO.6903 OF 2020

PETITIONERS:

1. ANILKUMAR K.N. ,
S/O.NARAYANA PILLAI, AGED 32 YEARS,
KALAPURACKAL HOUSE, POWER HOUSE KARA,
CHITHIRAPURAM P.O., KUNCHITHANNI VILLAGE,
IDUKKI DISTRICT-685565
2. O.R.SHAINU,
S/O.RAMAN,URUMBIKKAL HOUSE,
POWER HOUSE KARA,CHITHIRAPURAM P.O.,
KUNCHITHANNI VILLAGE,
IDUKKI DISTRICT-685565

BY ADV.LATHEESH SEBASTIAN

RESPONDENTS:

1. DIRECTOR OF PANCHAYATS,
OFFICE OF PANCHAYAT DIRECTOR,
VIKAS BHAVAN P.O, THIRUVANANTHAPURAM - 695033.
2. DISTRICT COLLECTOR,
PAINAVU P.O., IDUKKI DISTRICT -685601
3. DISTRICT MEDICAL OFFICER,
PAINAVU P.O., IDUKKI DISTRICT -685601
4. CHAIRMAN, KERALA STATE POLLUTION CONTROL BOARD,
PATTOM P.O., THIRUVANANTHAPURAM - 695004
5. ENVIRONMENTAL ENGINEER,
KERALA STATE POLLUTION CONTROL BOARD,
THODUPUZHA P.O., IDUKKI DISTRICT -685584
6. PALLIVASAL GRAMA PANCHAYAT,
PALLIVASAL P.O., IDUKKI DISTRICT - 685565,
REPRESENTED BY ITS SECRETARY.

7. THE SECRETARY,
PALLIVASAL GRAMA PANCHAYAT,
PALLIVASAL P.O., IDUKKI DISTRICT - 685565.
8. M.C.MATHEW,
S/O.CHACKO, MULLAPPALLI HOUSE, KUNCHITHANNI P.O.,
KUNCHITHANNI VILLAGE, IDUKKI DISTRICT - 685565.

BY SRI.T.S.SYAMPRASANTH, GOVERNMENT PLEADER

THIS WRIT PETITION HAVING COME UP FOR ORDERS ON
30.04.2020, THE COURT ON THE SAME DAY PASSED THE FOLLOWING:

W.P(C) .NO.6903 OF 2020

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BECHU KURIAN THOMAS, J.

W.P.(C) No.6903 of 2020

Dated this the 30th day of April, 2020

ORDER

Post on 19.5.2020.

**BECHU KURIAN THOMAS
JUDGE**

vps

APPENDIX

PETITIONERS' EXHIBITS

- EXHIBIT-P1- TRUE COPY OF THE AGREEMENT OF THE 8TH RESPONDENT WITH HIS BROTHER SAJU CHACKO DATED 07.01.2019.
- EXHIBIT-P2- TRUE COPY OF THE NO OBJECTION CERTIFICATE OF THE 3RD RESPONDENT DATED 28.12.2019
- EXHIBIT-P3- TRUE COPY OF THE CONSENT OF THE 5TH RESPONDENT DATED 19.12.2019.
- EXHIBIT-P4- TRUE COPY OF THE REPRESENTATION OF THE PETITIONERS DATED 21.01.2020.
- EXHIBIT-P5- TRUE COPY OF THE REPRESENTATION OF THE PETITIONERS DATED 21.01.2020
- EXHIBIT-P6- TRUE COPY OF THE RESOLUTION OF THE SPECIAL GRAMA SABHA OF 8TH WARD OF 6TH RESPONDENT DATED 03.01.2020.
- EXHIBIT-P7- TRUE COPY OF THE MINUTES OF MEETING OF THE 6TH RESPONDENT HELD ON 09.01.2020.
- EXHIBIT-P8- TRUE COPY OF THE MINUTES OF MEETING OF THE 6TH RESPONDENT HELD ON 24.01.2020.
- EXHIBIT-P9- TRUE COPY OF THE ORDER OF THE 1ST RESPONDENT DATED 24.01.2020.
- EXHIBIT-P10- TRUE COPY OF THE LICENCE ISSUED BY THE 7TH RESPONDENT TO THE BITUMEN MIXING PLANT AND READY MIX PLANT OF THE 8TH RESPONDENT DATED 04.02.2020